

17.04.2025

SUPPLEMENTARY LIST

J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR
BEFORE MS. BHAWANI SHARMA, (DHJS), JOINT REGISTRAR (JUDICIAL)
HYBRID MODE

<https://jrdhc.webex.com/meet/jrdhc5>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
59	CRL.M.C.-7571/2024 CRL.M.A. 28896/2024 CRL.M.A. 33387/2024 CRL.M.A. 39351/2024 CRL.M.A. 11449/2025	DIRECTORATE OF ENFOCEMENT V/s NITIN BHATTNAGAR	ZOHEB HOSSAIN, VIJAY KASANA	
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN (HOSSAINZOHEB@GMAIL.COM)(9999711099)(PETITIONER) NITIN BHATTNAGAR(NITINBHATNAGAR@YAHOO.MAIL.COM)(0)(RESPONDENT) VIJAY KASANA(VIJAYDKASANA@GMAIL.COM)(9873416665)(PETITIONER) ZOHEB HOSSAIN (OFFICEZHOSAIN@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. : (DIRECTORATE OF ENFORCEMENT-ECIR 7/2019) CRL.M.C. 732/2020 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-22) CRL.M.C. 2788/2021 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-22) CRL.M.C. 1960/2022 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-22) CRL.M.C. 2247/2021 FILED BY RAJIV SAXENA (DISPOSED ON : 2021-09-30) CRL.M.C. 4051/2022 FILED BY RATUL PURI (DISPOSED ON : 2022-08-25) W.P.(CRL) 1851/2022 FILED BY AJIT SINGH BUBBER & ANR. (D. OF HEARING : 2025-05-01) CRL.M.C. 4662/2022 FILED BY NITA PURI (DISPOSED ON : 2022-11-24) CRL.M.C. 4663/2022 FILED BY NITA PURI (DISPOSED ON : 2022-11-24) CRL.M.C. 5380/2022 FILED BY SHIVANI SAXENA (DISPOSED ON : 2022-10-20) CRL.M.C. 2569/2023

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				FILED BY NITA PURI (DISPOSED ON : 2023-04-13) CRL.M.C. 2570/2023 FILED BY NITA PURI (DISPOSED ON : 2023-09-05) CRL.M.C. 2998/2023 FILED BY M/S. TIRAMISU HOLDING INC. (D. OF HEARING : 2025-05-01) CRL.M.C. 8422/2023 FILED BY MR AJIT SINGH BUBBER (D. OF HEARING : 2025-05-01) W.P.(CRL) 3305/2023 FILED BY NITIN BHATNAGAR (DISPOSED ON : 2023-11-10) CRL.M.C. 3326/2024 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-05-26) CRL.M.C. 4120/2024 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-05-26) CRL.REV.P. 3/2025 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-05-26) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 7/2019)
60	W.P.(CRL)-1124/2025 CRL.M.A. 10734/2025	SUMIT GUPTA V/s UNION OF INDIA & ORS.	ARJUN PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: ARJUN PRATAP SINGH(ARJUN.PSINGH1707@GMAIL.COM)(8802266662)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 11/2024)

HIGH COURT OF DELHI

REGISTRAR (LISTING)

17.04.2025
